

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 67/14 & 68/14

Dated : 03rd November, 2014

Appeal No. 67/14

In the matter of :

M/s OPG Power Generation Pvt. Ltd. ... Appellant(s)

Versus

Tamil Nadu Electricity Board & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
Mr. Aman Gupta**

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1

Appeal No. 68/14

In the matter of :

M/s OPG Power Generation Pvt. Ltd. ... Appellant(s)

Versus

Tamil Nadu Electricity Board & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
Mr. Aman Gupta**

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1

ORDER

Since the Bench did not assemble today, as agreed by the learned counsel for the parties, the matter is posted for hearing on **3rd December, 2014.**

Court Master

jp/rkt